

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:32
ANSWERED ON:22.07.2015
Sale of Arms by United States
Hegde Shri Anant Kumar Dattatreya

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has taken up with the United States the issue of arms sale to Islamabad;
- (b) if so, the details thereof and the response thereto;
- (c) whether the sale of these arms/weapons is linked to the security concerns of India; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF EXTERNAL AFFAIRS
(SHRIMATI SUSHMA SWARAJ)

(a) to (d) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 32 REGARDING "SALE OF ARMS BY UNITED STATES" FOR ANSWER ON 22.07.2015

(a) to (d) Government keeps a constant watch on all developments that have a bearing on India's national interest and takes all necessary measures to safeguard our safety and security.

Most recently, we have noted that the US State Department made a determination approving possible Foreign Military Sales to Pakistan of AH-1Z Viper Attack Helicopters and AGM-114R Hellfire II Missiles and associated equipment, parts, training and logistical support for an estimated cost of \$952 million.

Government has sensitized the United States of our concerns on US military sales to Pakistan. Government has consistently conveyed to the United States that it must take into account India-US relations and the impact on India's security in deciding its military assistance to Pakistan.
